

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 19.08.2019 (MONDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt Ltd & Anr. Vs. Rizwan Ahmad & Anr. With	Saket Shukla	A. Muraleedharun
2.	Comp. App. (AT) (Ins) No. 170 of 2019 & I.A. No. 1854 of 2019	Sojitz India Pvt Ltd & Anr. Vs. Rizwan Ahmad & Anr.	Saket Shukla	Vasanth Rajasekaran
3.	Contempt Case (AT) No. 06 of 2019 in Comp. App. (AT) No. 64 of 2019	Bijay Kumar jaiswal & Ors. Vs. Shree Valley Realtors Pvt Ltd & Ors.	Abhishek Sharma	P. Nagesh

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 550 of 2018	Bharat Petroresources Ltd. Vs. Monnet Ispat & Energy Ltd. & Anr. With	Amar Gupta	Siddhant Kant (R-1), Pranjit Bhattacharya R-2)
2.	Comp. App (AT) (Ins) No. 562 of 2018	Gail (India) Ltd. Vs. State Bank of India & Ors. With	Sumit Kumar Vats	Spandan Biswal-R1 Misha (R-3) Ajitesh Suri-RP
3.	Comp. App. (AT) (Ins) No. 555 of 2018	IFCI Limited Vs. R.P. for Monnet Ispat &Energy Ltd. With	N.P.S. Chawla	Himanshu Satija-R1 Misha-R2
4.	Comp. App. (AT) (Ins) No. 802 of 2018 & 38 of 2019	Bharat Heavy Electricals Ltd. Vs. Sumit Binani, R.P. for Monnet Ispat & Energy Ltd.	Anand Verma	Himanshu Satija-RP Misha

				Bishwajit Dubey-SBI
5.	Comp. App. (AT) (Ins) No. 396 of 2019	State Bank of India Vs. Moser Baer Karamchari Union & Anr.	Ankur Mittal	Abhishek Anand (R2)
6.	Comp. App. (AT) (Ins) No. 435 of 2019	Rahul Tantia Vs. State Bank of India & Anr.	Arveena Sharma	Ajay Edgear-SBI
7.	Comp. App. (AT) (Ins) No. 676 of 2019	L&T Infrastructure Finance Company Ltd. Vs. Gwalior Bypass Project Ltd. & Anr.	Chitranshul A. Sinha	Yugank Goel
8.	Comp. App. (AT) (Ins) No. 677 of 2019	L&T Infrastructure Finance Company Ltd. Vs. Gwalior Bypass Project Ltd. & Anr.	Chitranshul A. Sinha	Yugank Goel

For Orders (For Renewal of FDR)

9.	Competition Appeal (AT) No. 11 of 2018	ITC Ltd. Vs. CCI	Kanika Chaudhary Nayar	Samar Bansal
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For Orders

10.	Comp. App. (AT) (Ins) No. 326 of 2019	Navneet Chaurasia Vs. Lanco Infratech Ltd & Ors	Surbhi Mehta	Vaijayant Paliwal
11.	Comp. App (AT) (Ins) No. 714 of 2019	Mark Splendour Nonwovens Pvt Ltd. Vs. Dakota Chemicals India Pvt Ltd.	Anjani Kumar Singh	
12.	Comp. App. (AT) (Ins) No. 739 of 2019	Sanwalchand Premchand Sanghvi. Vs. Bank of India & Anr.	Puneet Jain	

For Admission (Fresh Cases)

13.	Comp. App (AT) (Ins) No. 826 of 2019	Canbank Factors Ltd. Vs. Dharmendra Kumar	Rekha Anand	
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14.	Comp. App (AT) (Ins) No. 827 of 2019	Logix City Developers Pvt. Ltd. Vs. Netambit Home Options Pvt. Ltd.	Vijay Kaundal	
15.	Comp. App (AT) (Ins) No. 828 of 2019	SoftwareOne India Pvt. Ltd. Vs. Magnamious Systems Pvt. Ltd.	R. Jawahar Lal	
16.	Comp. App (AT) No. 213 of 2019	Subhalakshmi Panse. Vs. Union of India & Ors.	Shiv Kumar Suri	Karan Khanna
17.	Comp. App (AT) No. 214 of 2019	Surinder Singh Kohli. Vs. Union of India, Ministry of Corporate Affairs & Ors.	Shiv Kumar Suri	
18.	Comp. App (AT) No. 215 of 2019	Uday Ved. Vs. Union of India & Ors.	Sanjay Asher	Karan Khanna
19.	Comp. App (AT) No. 216 of 2019	Ateet Bansal. Vs. Unitech Ltd.	Rajesh Rai	
20.	Restoration Application no. 18 of 2019 in Comp. App. (AT) No. 145 of 2019	Registrar of Companies. Vs. Ayoli Abdulla	Kamal kant Jha	

For Admission (After Notice)

21.	Comp. App. (AT) (Ins) No. 216 of 2019	Lasa engineers Pvt Ltd. Vs. Devas engineering Systems Pvt Ltd.	Vishakha Gupta	Shruti Iyer
22.	Comp. App. (AT) (Ins) No. 559 of 2019	Om Logistics Ltd. Vs. MSR Telecom Pvt Ltd.	Arun Aggarwal	
23.	Comp. App (AT) (Ins) No. 754 of 2019	Elektrans Shipping Pte Ltd. Vs. Pierre D'silva & Ors	Anandh.K	Mayank Sheer Sagar
24.	Comp. App. (AT) (Ins) No. 84 of 2019	Sri Munisuvrata Agri International Ltd. Vs. Bank of Baroda & Ors.	Vikas Sethi	Saumya Dutta-R11 Sachi (R13-14) Aaditya VK-R15

25.	Comp. App. (AT) (Ins) No. 705 of 2019	Prayag Polytech Pvt Ltd. Vs. Bon Lon Petrochem LLP.	Vipul Ganda	
26.	Comp. App. (AT) (Ins) No. 738 of 2019	Jayesh H. I.R.P of Hotel Horizon Pvt Ltd. Vs. Tea 4 Health Pvt Ltd.	Ashish	
27.	Comp. App. (AT) (Ins) No. 790 of 2018	State Bank of India Vs. Topworth Steels & Power Pvt. Ltd.	Sindhu T.P.	Ranjan Kr. Pandey
28.	Comp. App. (AT) (Ins) No. 346 of 2019	BSE Ltd. Vs. Asahi Infrastructure & Projects Ltd.	Pratap Venugopal	Hitesh Bihrani
29.	Comp. App. (AT) (Ins) No. 450 of 2019	S.N. Suyamindra Achar Vs. Cummins Generator Technology & Anr.	Aljo K. Joseph	
30.	Comp. App. (AT) (Ins) No. 483 of 2019	Dharamveer Singh & Ors. Vs. Vinay Talwar & Ors. With	Shikhar Mittal	K. Datta Abhishek Anand- RP
31.	Comp. App. (AT) (Ins) No.502 of 2019	Nitin Gupta. Vs. Applied Electro-Magnetics Pvt Ltd.&Ors.	S.L.Gupta	K. Datta Abhishek Anand- R5
32.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.	Manmeet Singh	Arjun Asthana-R1 Shreyan Edupuqanti-R2
33.	Comp. App. (AT) (Ins) No. 623 of 2019	D. Sathish Babu Vs. Optiemus Infracom Ltd. & Anr.	Swati Bansal	B. Ramana Kumar-R2
34.	Comp. App (AT) (Ins) No. 711 of 2019	Sushila Lakhotia. Vs. Zeal Developers Pvt Ltd.	Aman Anand	
35.	Comp. App. (AT) (Ins) No. 789 of 2019	Shaji Purushothaman. Vs. Edelweiss Asset Reconstruction Company Ltd.& Ors.	Kuruppaiah Meyyappan	R.P. Agrawal-R1

After the above or 12: 00 noon, whichever is earlier.

For Admission (After Notice)

36.	Comp. App. (AT) (Ins) No. 47 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. With	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
37.	Comp. App. (AT) (Ins) No. 48 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors. With	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
38.	Comp. App. (AT) (Ins) No. 49 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. with	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
39.	Comp. App. (AT) (Ins) No. 50 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3

02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 480 of 2018	Kotak Mahindra Bank Ltd Vs. Amtek Auto Ltd & Ors. With	Aditya Singh	Sumant Batra (R1), Krishnendu Datta (R2), Siddhant Kant (R3)
2.	Comp. App. (AT) (Ins) No. 531 of 2018	Central Bank of India Vs. Dinkar T. Venkatasubramanian, R.P. for Amtek Auto Ltd. With	Reema Khorana	Srishti Kapoor-R- 1(RP) Anushka Sharda- R3
3.	Comp. App (AT) (Ins) No. 561 of 2018	Madhur Engineers Pvt. Ltd. Vs. Amtek Auto Ltd. & Ors. With	Arvind Kumar Gupta	Sanjay Bhatt(R-RP) Misha (R-COC)
4.	Comp. App. (AT) (Ins) No. 612 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd With	Sanjay Bajaj	Honey Satpal

5.	Comp. App. (AT) (Ins) No. 613 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd	Sanjay Bajaj	Honey Satpal
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For Orders

6.	Comp. App (AT) No. 213 of 2017	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ltd. & 4 Ors. With	M. SricharanRangarajan	Soham Kumar Ginni Sehgal
7.	Comp. App. (AT) No. 296 of 2017	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ors.	M. SricharamRangarajan Sreoshi Chatterjee	Chaman Lal Soham Kumar Ginni Sehgal
8.	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs.	Tishampati Sen	Sanjay Shorey- MCA Ashish Mukhi
9.	Comp. App. (AT) (Ins) No. 675 of 2019	Sankararaman Vaidyanathan. Vs. Val-Met Engineering Pvt Ltd & Anr.	Anil Kaushik	Ravi Raghunath Bhavana Duhoon- IRP

For Admission (After Notice)

10.	Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs.	Rhea Verma	
11.	Comp. App (AT) No. 190 of 2019	Deloitte Haskins & Sells LLP. Vs. Union of India Through Ministry of Corporate Affairs & Ors. With	Mahesh Agarwal	Raunak Dhillon (R1) Aayushi Sharma- R4&5 V.P. Singh-R6&7 Misha-Rohatgi 17,18,19&21
12.	Comp. App. (AT) No. 193 of 2019	Kalpesh J. Mehta. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Aayushi Sharma	Raunak Dhillon Niti Jain-R4&6
13.	Comp. App. (AT) No. 194 of 2019	Udayan Sen. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Aayushi Sharma	Raunak Dhillon

14.	Comp. App. (AT) No.195 of 2019	Shrenik Baid & Ors. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Misha Rohatgi Mohta	Raunak Dhillon
15.	Comp. App. (AT) No. 196 of 2019	N Sampath Ganesh. Vs. Union of India, Ministry of Corporate Affairs & Ors. With	Vinati Kastia	Raunak Dhillon
16.	Comp. App. (AT) No. 197 of 2019	BSR & Associates LLP. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Vinati Kastia	Raunak Dhillon
17.	Comp. App. (AT) No. 205 of 2019	Milind Patel. Vs. Union of India Through Ministry of Corporate Affairs & Ors. With	Surekha Raman	Siddhant Sharma
18.	Comp. App. (AT) No. 206 of 2019	Neera Saggi. Vs. Union of India & Ors. With	Avinash Tripathi	Karan Khanna
19.	Comp. App. (AT) No. 207 of 2019	Rajesh Kotian. Vs. Union of India & Ors. With	Radhika Gautam	Karan Khanna
20.	Comp. App. (AT) No. 211 of 2019	Manu Kochhar. Vs. Union of India Ministry of Corporate Affairs & Anr. With	Harsh Kesharia	Karan Khanna
21.	Comp. App. (AT) No. 212 of 2019	Deepak Jagdish Pareek Vs. Union of India, Ministry of Corporate Affairs	J.Shekhar	Karan Khanna

For Hearing

22.	Comp. App. (AT) No. 270 of 2018 Part Heard	Jai Mahal Hotels Pvt. Ltd. Vs. Rajkumar Devraj & Ors. With	Sayan Ray	Abhishek Rao
23.	Comp. App. (AT) No. 271 of 2018 Part Heard	Rajkumar Vijit Singh & Anr. Vs. Rajkumar Devraj & Ors. With	Himanshu Vij	Abhishek Rao

24.	Comp. App. (AT) No. 329 of 2018 Part Heard	Rambagh Palace Hotel Pvt. Ltd. Vs. Rajkumar Devraj & Ors.	Manisha Chaudhary	Abhishek Rao
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Note: The Court will rise at 03:00 PM.

Copy to: -

- 1. Notice Board**
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- 4. Website: www.nclat.nic.in**

By Order

**-sd/-
Registrar**